

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-52/2006/12344/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Roushan Lal,
District & Sessions Judge,
Karbi Anglong, Diphu.

Dated Guwahati, the ^{nt} 21 December, 2023.

Sub:- **Extension of Earned leave.**

Ref:- Your letter No. DJKA/2023/16608 Dated 16.12.2023.

Sir,

With reference to the above, I am directed to inform you that your prayer for **extension of earned leave by one day for 15.12.2023**, has been granted subject to submission of your leave application in prescribed format. Further, the Additional District & Sessions Judge, Karbi Anglong and in her absence, the next senior most Judicial Officer available at the station would continue to remain in-charge of your Court and Office in your absence.

Yours faithfully,

Sd/-
JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-52/2006/12345-12346/A, dated , 21-12-23

Copy to:

1. The Principal Accountant General (A&E), Assam, Beltola, Guwahati-29 for information and necessary action.
- ✓ 2. The Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)